

HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION

DATED: ALLAHABAD: APRIL 13, 2024

No. 934 /Admin. (Services)/2024

Smt. **Jyotsna Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 935 /Admin. (Services)/2024

Sri **Abhishek Jaiswal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 936 /Admin. (Services)/2024

Sri **Yashpal Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Civil Judge (Senior Division) (Fast Track Court), Aligarh vice Sri Nitin Kumar Rathi.

No. 937 /Admin. (Services)/2024

Sri **Nitin Kumar Rathi**, Civil Judge (Senior Division) (Fast Track Court), Aligarh to be Civil Judge (Senior Division), Mahoba vice Sri Shivarth Khare.

No. 938 /Admin. (Services)/2024

Sri **Shivarth Khare**, Civil Judge (Senior Division), Mahoba to be Chief Judicial Magistrate, Mahoba vice Sri Sanjiv Kumar Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba.

No. 939 /Admin. (Services)/2024

Sri **Sanjiv Kumar Tripathi**, Chief Judicial Magistrate, Mahoba to be Chief Judicial Magistrate, Mirzapur vice Sri Ratnam Srivastav.

No. 940 /Admin. (Services)/2024

Sri **Ratnam Srivastav**, Chief Judicial Magistrate, Mirzapur to be Civil Judge (Senior Division), Baghpat vice Smt. Sonali Poonia.

No. 941 /Admin. (Services)/2024

Smt. **Sonali Poonia**, Civil Judge (Senior Division), Baghpat to be Additional Chief Judicial Magistrate, Baghpat vice Sri Bhagat Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 942 /Admin. (Services)/2024

Sri **Bhagat Singh**, Additional Chief Judicial Magistrate, Baghpat to be Additional Civil Judge (Senior Division), Baghpat.

No. 943 /Admin. (Services)/2024

Sushri **Pragati Singh-I**, Additional Civil Judge (Senior Division), Baghpat to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 944 /Admin. (Services)/2024

Sri **Kuwar Rohit Anand**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Azamgarh.

No. 945 /Admin. (Services)/2024

Sri **Aishwarya Pratap Singh**, Additional Chief Judicial Magistrate (Northern Railway), Aligarh to be Judge Small Causes Court, Ghaziabad vice Smt. Neha Rungta.

No. 946 /Admin. (Services)/2024

Smt. **Neha Rungta**, Judge Small Causes Court, Ghaziabad to be Chief Judicial Magistrate, Gonda vice Smt. Apeksha Singh.

No. 947 /Admin. (Services)/2024

Smt. **Apeksha Singh**, Chief Judicial Magistrate, Gonda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gonda.

No. 948 /Admin. (Services)/2024

Sri **Siddharth Chaturvedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Civil Judge (Senior Division) (Fast Track Court), Mau vice Sushri Priti Bhushan.

No. 949 /Admin. (Services)/2024

Sushri **Priti Bhushan**, Civil Judge (Senior Division) (Fast Track Court), Mau to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 950 /Admin. (Services)/2024

Sri **Prafful Kumar Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Banda vice Sushri Varuna Basist.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 951 /Admin. (Services)/2024

Sushri **Varuna Basist**, Additional Chief Judicial Magistrate, Banda to be Civil Judge (Senior Division) (Fast Track Court), Banda vice Smt. Farheen Khan.

No. 952 /Admin. (Services)/2024

Smt. **Farheen Khan**, Civil Judge (Senior Division) (Fast Track Court), Banda to be Civil Judge (Senior Division) (Fast Track Court), Mainpuri vice Smt. Vibha Dhama.

No. 953 /Admin. (Services)/2024

Smt. **Vibha Dhama**, Civil Judge (Senior Division) (Fast Track Court), Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri vice Sri Gaurav Prakash.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 954 /Admin. (Services)/2024

Sri **Gaurav Prakash**, Additional Chief Judicial Magistrate, Mainpuri to be Chief Judicial Magistrate, Sitapur vice Smt. Sudesh Kumari.

No. 955 /Admin. (Services)/2024

Smt. **Sudesh Kumari**, Chief Judicial Magistrate, Sitapur to be Civil Judge (Senior Division), Sitapur vice Smt. Anshu Shukla.

No. 956 /Admin. (Services)/2024

Smt. **Anshu Shukla**, Civil Judge (Senior Division), Sitapur to be Additional Chief Judicial Magistrate, Sitapur vice Smt. Pradipti Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 957 /Admin. (Services)/2024

Smt. **Pradipti Singh**, Additional Chief Judicial Magistrate, Sitapur to be Special Chief Judicial Magistrate, Prayagraj vice Sri Shashi Kumar.

No. 958 /Admin. (Services)/2024

Sri **Shashi Kumar**, Special Chief Judicial Magistrate, Prayagraj to be Chief Judicial Magistrate, Prayagraj vice Dr. Lucky.

No. 959 /Admin. (Services)/2024

Dr. **Lucky**, Chief Judicial Magistrate, Prayagraj to be Judge Small Causes Court, Prayagraj vice Sri Navneet Singh.

No. 960 /Admin. (Services)/2024

Sri **Navneet Singh**, Judge Small Causes Court, Prayagraj to be Chief Judicial Magistrate, Sultanpur vice Sri Bateshwar Kumar.

No. 961 /Admin. (Services)/2024

Sri **Bateshwar Kumar**, Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 962 /Admin. (Services)/2024

Sri **Ajay Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 963 /Admin. (Services)/2024

Sushri **Diksha Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Civil Judge (Senior Division) (Fast Track Court), Bijnor vice Sri Davender Kumar.

No. 964 /Admin. (Services)/2024

Sri **Davender Kumar**, Civil Judge (Senior Division) (Fast Track Court), Bijnor to be Additional Civil Judge (Senior Division), Pratapgarh.

No. 965 /Admin. (Services)/2024

Smt. **Kumud Upadhyay**, Additional Civil Judge (Senior Division), Pratapgarh to be Civil Judge (Senior Division), Pratapgarh vice Sri Niraj Kumar Tripathi.

No. 966 /Admin. (Services)/2024

Sri **Niraj Kumar Tripathi**, Civil Judge (Senior Division), Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 967 /Admin. (Services)/2024

Sri **Anuj Kumar Jauher**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Jaunpur vice Sri Vivek Vikram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 968 /Admin. (Services)/2024

Sri **Vivek Vikram**, Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 969 /Admin. (Services)/2024

Smt. **Shwetsa Chandra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 970 /Admin. (Services)/2024

Sri **Prabhash Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 971 /Admin. (Services)/2024

Sri **Satish Kumar Magan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Civil Judge (Senior Division), Ayodhya vice Smt. Richa Verma.

No. 972 /Admin. (Services)/2024

Smt. **Richa Verma**, Civil Judge (Senior Division), Ayodhya to be Civil Judge (Senior Division), Hardoi vice Smt. Toolika Bandhu.

No. 973 /Admin. (Services)/2024

Smt. **Toolika Bandhu**, Civil Judge (Senior Division), Hardoi to be Judge Small Causes Court, Varanasi vice Sri Manish Kumar-II.

No. 974 /Admin. (Services)/2024

Sri **Manish Kumar-II**, Judge Small Causes Court, Varanasi to be Chief Judicial Magistrate, Varanasi vice Sri Hitesh Agrawal.

No. 975 /Admin. (Services)/2024

Sri **Hitesh Agrawal**, Chief Judicial Magistrate, Varanasi to be Civil Judge (Senior Division), Varanasi vice Sri Ashwani Kumar-I.

No. 976 /Admin. (Services)/2024

Sri **Ashwani Kumar-I**, Civil Judge (Senior Division), Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Sri Nitesh Kumar Sinha.

No. 977 /Admin. (Services)/2024

Sri **Nitesh Kumar Sinha**, Special Chief Judicial Magistrate, Varanasi to be Judge Small Causes Court, Bijnor vice Sri Shiva Nand Gupta.

No. 978 /Admin. (Services)/2024

Sri **Shiva Nand Gupta**, Judge Small Causes Court, Bijnor to be Civil Judge (Senior Division), Agra vice Sri Pankaj Kumar-I.

No. 979 /Admin. (Services)/2024

Sri **Pankaj Kumar-I**, Civil Judge (Senior Division), Agra to be Additional Chief Judicial Magistrate, Agra vice Sri Sumit Chaudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 980 /Admin. (Services)/2024

Sri **Sumit Chaudhary**, Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Khurja-Bulandshahar vice Smt. Shraddha Deva.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khurja- Bulandshahar.

No. 981 /Admin. (Services)/2024

Smt. **Shraddha Deva**, Additional Chief Judicial Magistrate, Khurja, Bulandshahar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 982 /Admin. (Services)/2024

Sushri **Richa Sharma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to be Additional Chief Judicial Magistrate, Budaun vice Sushri Priyanka.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 983 /Admin. (Services)/2024

Sushri **Priyanka**, Additional Chief Judicial Magistrate, Budaun to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 984 /Admin. (Services)/2024

Sri **Abhishek Khare**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Jalaun at Orai vice Smt. Renu Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

No. 985 /Admin. (Services)/2024

Smt. **Renu Yadav**, Chief Judicial Magistrate, Jalaun at Orai to be Additional Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Avinash Chandra Gautam.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 986 /Admin. (Services)/2024

Sri **Avinash Chandra Gautam**, Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sultanpur.

No. 987 /Admin. (Services)/2024

Smt. **Kiran Gond**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 988 /Admin. (Services)/2024

Smt. **Mona Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Unnao.

No. 989 /Admin. (Services)/2024

Smt. **Ankita Dhama**, Additional Civil Judge, Senior Division, Etawah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 990 /Admin. (Services)/2024

Sri **Pradeep Kumar Kushwaha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 991 /Admin. (Services)/2024

Smt. **Chhavi Kumari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 992 /Admin. (Services)/2024

Sri **Sandeep Singh-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 993 /Admin. (Services)/2024

Dr. **Brahmpal Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Chief Judicial Magistrate, Hapur vice Sri Vikash Kumar Singh.

No. 994 /Admin. (Services)/2024

Sri **Vikash Kumar Singh**, Chief Judicial Magistrate, Hapur to be Additional Chief Judicial Magistrate, Mirzapur vice Sushri Pragya Singh-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mirzapur.

No. 995 /Admin. (Services)/2024

Sri **Pragya Singh-III**, Additional Chief Judicial Magistrate, Mirzapur to be Civil Judge (Senior Division), Mirzapur vice Sri Anand Kumar Upadhyay.

No. 996 /Admin. (Services)/2024

Sri **Anand Kumar Upadhyay**, Civil Judge (Senior Division), Mirzapur to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Ravi Shankar Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 997 /Admin. (Services)/2024

Sri **Ravi Shankar Gupta**, Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge (Senior Division) (Fast Track Court), Lalitpur vice Smt. Surekha.

No. 998 /Admin. (Services)/2024

Smt. **Surekha**, Civil Judge (Senior Division) (Fast Track Court), Lalitpur to be Civil Judge (Senior Division), Etah vice Sushri Anchal Rana.

No. 999 /Admin. (Services)/2024

Sushri **Anchal Rana**, Civil Judge (Senior Division), Etah to be Additional Civil Judge (Senior Division), Etah in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1000 /Admin. (Services)/2024

Sri **Mritunjay Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1001 /Admin. (Services)/2024

Dr. **Krishn Pratap Singh**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Gonda to be Chief Judicial Magistrate, Mau vice Smt. Sweta Choudhary.

No. 1002 /Admin. (Services)/2024

Smt. **Sweta Choudhary**, Chief Judicial Magistrate, Mau to be Judge Small Causes Court, Moradabad vice Sri Manindra Pal Singh.

No. 1003 /Admin. (Services)/2024

Sri **Manindra Pal Singh**, Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division), Moradabad vice Sri Mukeem Ahmad.

No. 1004 /Admin. (Services)/2024

Sri **Mukeem Ahmad**, Civil Judge (Senior Division), Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1005 /Admin. (Services)/2024

Smt. **Smita Goswami**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 1006 /Admin. (Services)/2024

Sri **Ram Gopal Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Jhansi vice Sri Kanhaiya Ji.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi

No. 1007 /Admin. (Services)/2024

Sri **Kanhaiya Ji**, Additional Chief Judicial Magistrate, Jhansi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

No. 1008 /Admin. (Services)/2024

Sri **Rahul**, Additional Civil Judge (Senior Division), Jhansi to be Civil Judge (Senior Division) (Fast Track Court), Jhansi vice Sri Sunil Shekhar.

No. 1009 /Admin. (Services)/2024

Sri **Sunil Shekhar**, Civil Judge (Senior Division) (Fast Track Court), Jhansi to be Additional Chief Judicial Magistrate, Hapur vice Smt. Sonali Ratna.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 1010 /Admin. (Services)/2024

Smt. **Sonali Ratna**, Additional Chief Judicial Magistrate, Hapur to be Civil Judge (Senior Division) (Fast Track Court), Hapur in the vacant court.

No. 1011 /Admin. (Services)/2024

Sri **Balram Das**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ayodhya to be Additional Chief Judicial Magistrate, Ayodhya vice Sri Amir Suhail.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ayodhya.

No. 1012 /Admin. (Services)/2024

Sri **Amir Suhail**, Additional Chief Judicial Magistrate, Ayodhya to be Civil Judge (Senior Division), Kaushambi vice Smt. Saumya Giri.

No. 1013 /Admin. (Services)/2024

Smt. **Saumya Giri**, Civil Judge (Senior Division), Kaushambi to be Additional Civil Judge (Senior Division), Kaushambi.

No. 1014 /Admin. (Services)/2024

Sri **Amit Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Ghazipur vice Sri Deependra Kumar Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 1015 /Admin. (Services)/2024

Sri **Deependra Kumar Gupta**, Additional Chief Judicial Magistrate, Ghazipur to be Additional Civil Judge (Senior Division), Ghazipur in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1016 /Admin. (Services)/2024

Sri **Arpit Singh**, Additional Civil Judge (Senior Division), Jalaun at Orai to be Civil Judge (Senior Division), Jalaun at Orai vice Sri Gajendra Singh.

No. 1017 /Admin. (Services)/2024

Sri **Gajendra Singh**, Civil Judge (Senior Division), Jalaun at Orai to be Additional Chief Judicial Magistrate, Aligarh vice Smt. Anjali Rani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 1018 /Admin. (Services)/2024

Smt. **Anjali Rani**, Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1019 /Admin. (Services)/2024

Sushri **Smriti Chaurasia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich.

No. 1020 /Admin. (Services)/2024

Sri **Anupam Dixit**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1021 /Admin. (Services)/2024

Sri **Neeraj Gond**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Mohammadi, Lakhimpur Kheri.

No. 1022 /Admin. (Services)/2024

Smt. **Ruchi Srivastava**, Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Mohammadi, Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Unnao vice Sri Raghuvansh Mani Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Unnao.

No. 1023 /Admin. (Services)/2024

Sri **Raghuvansh Mani Singh**, Additional Chief Judicial Magistrate, Unnao to be Civil Judge (Senior Division), Muzaffar Nagar vice Dr. Devendra Singh Fauzdar.

No. 1024 /Admin. (Services)/2024

Dr. **Devendra Singh Fauzdar**, Civil Judge (Senior Division), Muzaffar Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 1025 /Admin. (Services)/2024

Sri **Vineet Kumar Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Shikohabad, Firozabad vice Sri Suvrat Pathak.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shikohabad-Firozabad.

No. 1026 /Admin. (Services)/2024

Sri **Suvrat Pathak**, Additional Chief Judicial Magistrate, Shikohabad, Firozabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1027 /Admin. (Services)/2024

Sri **Vimlesh Saroj**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge (Senior Division), Mainpuri vice Sri Amit Singh-II.

No. 1028 /Admin. (Services)/2024

Sri **Amit Singh-II**, Civil Judge (Senior Division), Mainpuri to be Civil Judge (Senior Division), Gonda vice Sushri Sushama.

No. 1029 /Admin. (Services)/2024

Sushri **Sushama**, Civil Judge (Senior Division), Gonda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1030 /Admin. (Services)/2024

Sri **Devendra Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge (Senior Division), Unnao vice Smt. Kavita Agrawal.

No. 1031 /Admin. (Services)/2024

Smt. **Kavita Agrawal**, Civil Judge (Senior Division), Unnao to be Chief Judicial Magistrate, Muzaffar Nagar vice Sushri Akanksha Garg.

No. 1032 /Admin. (Services)/2024

Sushri **Akanksha Garg**, Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Muzaffar Nagar vice Sri Mayank Jaiswal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffar Nagar.

No. 1033 /Admin. (Services)/2024

Sri **Mayank Jaiswal**, Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge (Senior Division), Lalitpur vice Sri Akshaydeep Yadav.

No. 1034 /Admin. (Services)/2024

Sri **Akshaydeep Yadav**, Civil Judge (Senior Division), Lalitpur to be Additional Chief Judicial Magistrate, Nagina-Bijnor vice Sri Amod Kanth.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nagina-Bijnor.

No. 1035 /Admin. (Services)/2024

Sri **Amod Kanth**, Additional Chief Judicial Magistrate, Nagina, Bijnor to be Additional Chief Judicial Magistrate, Raebareli vice Sri Abhinav Jain.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1036 /Admin. (Services)/2024

Sri **Abhinav Jain**, Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 1037 /Admin. (Services)/2024

Smt. **Meenakshi Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Pratapgarh vice Smt. Archana Tiwari-II.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 1038 /Admin. (Services)/2024

Smt. **Archana Tiwari-II**, Additional Chief Judicial Magistrate, Pratapgarh to be Chief Judicial Magistrate, Pratapgarh vice Sri Pradeep Kumar Shukla.

No. 1039 /Admin. (Services)/2024

Sri **Pradeep Kumar Shukla**, Chief Judicial Magistrate, Pratapgarh to be Judge Small Causes Court, Kanpur Nagar vice Sri Suraj Mishra.

No. 1040 /Admin. (Services)/2024

Sri **Suraj Mishra**, Judge Small Causes Court, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Smt. Kumud Lata Tripathi.

No. 1041 /Admin. (Services)/2024

Smt. **Kumud Lata Tripathi**, Chief Metropolitan Magistrate, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Smt. Sneha.

No. 1042 /Admin. (Services)/2024

Smt. **Sneha**, Special Chief Judicial Magistrate, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 1043 /Admin. (Services)/2024

Sri **Virendra Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge (Senior Division), Bahraich.

No. 1044 /Admin. (Services)/2024

Sushri **Shailja Mishra**, Additional Civil Judge (Senior Division), Bahraich to be Civil Judge (Senior Division) (Fast Track Court), Bahraich vice Sri Manish Kumar Singh.

No. 1045 /Admin. (Services)/2024

Sri **Manish Kumar Singh**, Civil Judge (Senior Division) (Fast Track Court), Bahraich to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1046 /Admin. (Services)/2024

Sri **Vijay Bhan**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 1047 /Admin. (Services)/2024

Smt. **Shruti Verma**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 1048 /Admin. (Services)/2024

Sushri **Ekta Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ayodhya.

No. 1049 /Admin. (Services)/2024

Sushri **Gargi Sharma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Ballia vice Smt. Tapasya Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 1050 /Admin. (Services)/2024

Smt. **Tapasya Tripathi**, Additional Chief Judicial Magistrate, Ballia to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1051 /Admin. (Services)/2024

Sri **Danvir Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1052 /Admin. (Services)/2024

Smt. **Urooj Fatima**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 1053 /Admin. (Services)/2024

Sri **Shantanu Tyagi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 1054 /Admin. (Services)/2024

Sushri **Neelam Saroj**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Farrukhabad vice Sri Gyanendra Kumar-I.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 1055 /Admin. (Services)/2024

Sri **Gyanendra Kumar-I**, Additional Chief Judicial Magistrate, Farrukhabad to be Additional Civil Judge (Senior Division), Farrukhabad.

No. 1056 /Admin. (Services)/2024

Sri **Sunil Kumar Nagar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division) (Fast Track Court), Maharajganj vice Sri Balwant Kumar Bharati.

No. 1057 /Admin. (Services)/2024

Sri **Balwant Kumar Bharati**, Civil Judge (Senior Division) (Fast Track Court), Maharajganj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1058 /Admin. (Services)/2024

Smt. **Ila Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge (Senior Division), Chitrakoot in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1059 /Admin. (Services)/2024

Sri **Anubhav Katiyar**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly to be Civil Judge (Senior Division), Siddharth Nagar vice Sri Sandeep Paarcha.

No. 1060 /Admin. (Services)/2024

Sri **Sandeep Paarcha**, Civil Judge (Senior Division), Siddharth Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Prayagraj.

No. 1061 /Admin. (Services)/2024

Smt. **Diksha Shree**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Prayagraj to be Additional Chief Judicial Magistrate, Prayagraj vice Sri Narendra Kumar-V.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Prayagraj.

No. 1062 /Admin. (Services)/2024

Sri **Narendra Kumar-V**, Additional Chief Judicial Magistrate, Prayagraj to be Chief Judicial Magistrate, Bijnor vice Sri Abhinav Yadav-I.

No. 1063 /Admin. (Services)/2024

Sri **Abhinav Yadav-I**, Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Gonda vice Smt. Naseha Waseem.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 1064 /Admin. (Services)/2024

Smt. **Naseha Waseem**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge (Senior Division), Mau vice Sri Kuwar Mitresh Singh Kushwaha.

No. 1065 /Admin. (Services)/2024

Sri **Kuwar Mitresh Singh Kushwaha**, Civil Judge (Senior Division), Mau to be Special Chief Judicial Magistrate, Lucknow vice Smt. Sakshi Garg.

No. 1066 /Admin. (Services)/2024

Smt. **Sakshi Garg**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division), Malihabad at Lucknow vice Sunil Kumar-VI.

No. 1067 /Admin. (Services)/2024

Sri **Sunil Kumar-VI**, Civil Judge (Senior Division), Malihabad at Lucknow to be Civil Judge (Senior Division), Mohanlalganj Lucknow vice Sri Ankur Garg.

No. 1068 /Admin. (Services)/2024

Sri **Ankur Garg**, Civil Judge (Senior Division), Mohanlalganj at Lucknow to be Civil Judge (Senior Division), Lucknow vice Sri Kamalkant Gupta.

No. 1069 /Admin. (Services)/2024

Pursuant to Government Office Memorandum No. 865/VII-Nyay-1-2024-8(Pra)/2008 dated 10.04.2024, Sri **Kamalkant Gupta**, Civil Judge (Senior Division), Lucknow is appointed/posted as Deputy Director, Institute of Judicial Training & Research, U.P, Lucknow on deputation basis.

No. 1070 /Admin. (Services)/2024

Sri **Anand Mishra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Farha Jameel.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1071 /Admin. (Services)/2024

Smt. **Farha Jameel**, Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Auraiya vice Sri Jeevak Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Auraiya.

No. 1072 /Admin. (Services)/2024

Sri **Jeevak Kumar Singh**, Chief Judicial Magistrate, Auraiya to be Civil Judge (Senior Division), Auraiya vice Smt. Nidhi Shishodia.

No. 1073 /Admin. (Services)/2024

Smt. **Nidhi Shishodia**, Civil Judge (Senior Division), Auraiya to be Additional Civil Judge (Senior Division), Auraiya.

No. 1074 /Admin. (Services)/2024

Sri **Tarkeshwari Prasad Singh**, Additional Civil Judge (Senior Division), Auraiya to be Civil Judge (Senior Division) (Fast Track Court), Auraiya vice Sri Diwakar Kumar.

No. 1075 /Admin. (Services)/2024

Sri **Diwakar Kumar**, Civil Judge (Senior Division) (Fast Track Court), Auraiya to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1076 /Admin. (Services)/2024

Sri **Vipin Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Kannauj vice Smt. Jyotsna Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 1077 /Admin. (Services)/2024

Smt. **Jyotsna Yadav**, Additional Chief Judicial Magistrate, Kannauj to be Civil Judge (Senior Division), Kannauj vice Sri Milind Kumar Singh.

No. 1078 /Admin. (Services)/2024

Sri **Milind Kumar Singh**, Civil Judge (Senior Division), Kannauj to be Chief Judicial Magistrate, Kannauj vice Sri Dharam Veer Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 1079 /Admin. (Services)/2024

Sri **Dharam Veer Singh**, Chief Judicial Magistrate, Kannauj to be Chief Judicial Magistrate, Balrampur vice Sri Gyanendra Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Balrampur.

No. 1080 /Admin. (Services)/2024

Sri **Gyanendra Kumar-II**, Chief Judicial Magistrate, Balrampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1081 /Admin. (Services)/2024

Sri **Deepak Nath Saraswati**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Hathras vice Smt. Indresh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 1082 /Admin. (Services)/2024

Pursuant to Government Office Memorandum No. 865(2)/VII-Nyay-1-2024-8(Pra)/2008 dated 10.04.2024, Smt. **Indresh**, Additional Chief Judicial Magistrate, Hathras is appointed/posted as Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow on deputation basis.

No. 1083 /Admin. (Services)/2024

Sri **Anupam Kumar Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge (Senior Division), Azamgarh vice Sushri Anita-II.

No. 1084 /Admin. (Services)/2024

Sushri **Anita-II**, Civil Judge (Senior Division), Azamgarh to be Additional Chief Judicial Magistrate, Hardoi vice Sri Anshu Mali Pandey.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 1085 /Admin. (Services)/2024

Sri **Anshu Mali Pandey**, Additional Chief Judicial Magistrate, Hardoi to be Chief Judicial Magistrate, Ayodhya vice Smt. Bhavya Tiwari.

No. 1086 /Admin. (Services)/2024

Smt. **Bhavya Tiwari**, Chief Judicial Magistrate, Ayodhya to be Chief Judicial Magistrate, Unnao vice Smt. Sudha Singh.

No. 1087 /Admin. (Services)/2024

Smt. **Sudha Singh**, Chief Judicial Magistrate, Unnao to be Chief Judicial Magistrate, Barabanki vice Smt. Shivani Rawat.

No. 1088 /Admin. (Services)/2024

Smt. **Shivani Rawat**, Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Barabanki vice Smt. Ranjana Saroj.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 1089 /Admin. (Services)/2024

Smt. **Ranjana Saroj**, Additional Chief Judicial Magistrate, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1090 /Admin. (Services)/2024

Sri **Vivek Kumar Singh-I**, Additional Chief Judicial Magistrate (Northern Railway), Bareilly to be Civil Judge (Senior Division), Jaunpur vice Smt. Shilpi Chaturvedi.

No. 1091 /Admin. (Services)/2024

Smt. **Shilpi Chaturvedi**, Civil Judge (Senior Division), Jaunpur to be Chief Judicial Magistrate, Jaunpur vice Smt. Jyoti Agarwal.

No. 1092 /Admin. (Services)/2024

Smt. **Jyoti Agarwal**, Chief Judicial Magistrate, Jaunpur to be Chief Judicial Magistrate, Shahjahanpur vice Smt. Arti Dwivedi.

No. 1093 /Admin. (Services)/2024

Smt. **Arti Dwivedi**, Chief Judicial Magistrate, Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1094 /Admin. (Services)/2024

Sri **Aashish Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah to be Additional Civil Judge (Senior Division), Saharanpur in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1095 /Admin. (Services)/2024

Sri **Prashant Mishra-II**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha.

No. 1096 /Admin. (Services)/2024

Sri **Abhishek Kumar Vyas**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Civil Judge (Senior Division), Amroha vice Sri Om Pal Singh.

No. 1097 /Admin. (Services)/2024

Sri **Om Pal Singh**, Civil Judge (Senior Division), Amroha to be Chief Judicial Magistrate, Amroha vice Sri Amar Pratap Chaudhari.

No. 1098 /Admin. (Services)/2024

Sri **Amar Pratap Chaudhari**, Chief Judicial Magistrate, Amroha to be Civil Judge (Senior Division), Kanpur Nagar vice Sri Sushil Kumar Singh.

No. 1099 /Admin. (Services)/2024

Sri **Sushil Kumar Singh**, Civil Judge (Senior Division), Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1100 /Admin. (Services)/2024

Sri **Alok Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Judicial Magistrate, Sonbhadra vice Sri Achal Pratap Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra

No. 1101 /Admin. (Services)/2024

Sri **Achal Pratap Singh**, Chief Judicial Magistrate, Sonbhadra to be Chief Judicial Magistrate, Agra vice Sushri Sudha Yadav.

No. 1102 /Admin. (Services)/2024

Sushri **Sudha Yadav**, Chief Judicial Magistrate, Agra to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur vice Smt. Priyanka Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 1103 /Admin. (Services)/2024

Smt. **Priyanka Singh**, Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Civil Judge (Senior Division), Shahjahanpur vice Smt. Asma Sultana.

No. 1104 /Admin. (Services)/2024

Smt. **Asma Sultana**, Civil Judge (Senior Division), Shahjahanpur to be Civil Judge (Senior Division), Bulandshahar vice Sushri Suman Tiwari.

No. 1105 /Admin. (Services)/2024

Sushri **Suman Tiwari**, Civil Judge (Senior Division), Bulandshahar to be Civil Judge (Senior Division), Chandauli vice Sri Sandeep Kumar.

No. 1106 /Admin. (Services)/2024

Sri **Sandeep Kumar**, Civil Judge (Senior Division), Chandauli to be Additional Civil Judge (Senior Division), Chandauli.

No. 1107 /Admin. (Services)/2024

Sri **Asgar Ali-I**, Additional Civil Judge (Senior Division), Maharajganj to be Civil Judge (Senior Division), Maharajganj vice Smt. Astha Srivastava.

No. 1108 /Admin. (Services)/2024

Smt. **Astha Srivastava**, Civil Judge (Senior Division), Maharajganj to be Chief Judicial Magistrate, Saharanpur vice Sri Ashutosh Tiwari.

No. 1109 /Admin. (Services)/2024

Sri **Ashutosh Tiwari**, Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Smt. Meenal Chawla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 1110 /Admin. (Services)/2024

Smt. **Meenal Chawla**, Additional Chief Judicial Magistrate, Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 1111 /Admin. (Services)/2024

Sri **Satyendra Kumar Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mainpuri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar,

No. 1112 /Admin. (Services)/2024

Sri **Ravi Kumar Sagar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mainpuri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 1113 /Admin. (Services)/2024

Sushri **Shivani Tyagi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Additional Chief Judicial Magistrate, Gautambuddha Nagar vice Sri Jaihind Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar

No. 1114 /Admin. (Services)/2024

Sri **Jaihind Kumar Singh**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Chief Judicial Magistrate, Hathras vice Smt. Namrata Sharma.

No. 1115 /Admin. (Services)/2024

Smt. **Namrata Sharma**, Chief Judicial Magistrate, Hathras to be Chief Judicial Magistrate, Moradabad vice Smt. Trisha Mishra.

No. 1116 /Admin. (Services)/2024

Smt. **Trisha Mishra**, Chief Judicial Magistrate, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1117 /Admin. (Services)/2024

Sri **Anoop Kumar Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division), Balrampur to be vice Sri Atul Kumar Nayak.

No. 1118 /Admin. (Services)/2024

Sri **Atul Kumar Nayak**, Civil Judge (Senior Division), Balrampur to be Additional Civil Judge (Senior Division), Balrampur.

No. 1119 /Admin. (Services)/2024

Sri **Ratnesh Deep Kamal Anand**, Additional Civil Judge (Senior Division), Balrampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Unnao.

No. 1120 /Admin. (Services)/2024

Sri **Rajiv Mukul Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Unnao to be Additional Chief Judicial Magistrate, Varanasi vice Smt. Shikha Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1121 /Admin. (Services)/2024

Smt. **Shikha Yadav**, Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 1122 /Admin. (Services)/2024

Sri **Ujjwal Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1123 /Admin. (Services)/2024

Sri **Shailendra Nath**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Civil Judge (Senior Division) (Fast Track Court), Siddharth Nagar vice Smt. Charu Singh-I.

No. 1124 /Admin. (Services)/2024

Smt. **Charu Singh-I**, Civil Judge (Senior Division) (Fast Track Court), Siddharth Nagar to be Additional Chief Judicial Magistrate, Etah vice Sri Yugal Chandra Chaudhary.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 1125 /Admin. (Services)/2024

Sri **Yugal Chandra Chaudhary**, Additional Chief Judicial Magistrate, Etah to be Civil Judge (Senior Division) (Fast Track Court), Etah in the vacant court.

No. 1126 /Admin. (Services)/2024

Sri **Vikas Chaudhary**, Additional Chief Judicial Magistrate (Railway), Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 1127 /Admin. (Services)/2024

Sri **Parag Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division), Ballia vice Sri Sarvesh Kumar Mishra.

No. 1128 /Admin. (Services)/2024

Sri **Sarvesh Kumar Mishra**, Civil Judge (Senior Division), Ballia to be Additional Chief Judicial Magistrate, Moradabad vice Sri Sachin Kumar Dixit.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1129 /Admin. (Services)/2024

Sri **Sachin Kumar Dixit**, Additional Chief Judicial Magistrate, Moradabad to be Civil Judge (Senior Division), Chitrakoot vice Smt. Vidushi Meha.

No. 1130 /Admin. (Services)/2024

Smt. **Vidushi Meha**, Civil Judge (Senior Division), Chitrakoot to be Additional Civil Judge (Senior Division), Saharanpur in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1131 /Admin. (Services)/2024

Sri **Jaiveer Singh**, Additional Civil Judge (Senior Division), Meerut to be Civil Judge (Senior Division) (Fast Track Court), Farrukhabad vice Smt. Priyanka Gandhi.

No. 1132 /Admin. (Services)/2024

Smt. **Priyanka Gandhi**, Civil Judge (Senior Division) (Fast Track Court), Farrukhabad to be Additional Civil Judge (Senior Division), Farrukhabad.

No. 1133 /Admin. (Services)/2024

Sri **Sarvesh Singh Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1134 /Admin. (Services)/2024

Sri **Narendra Kumar-VI**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1135 /Admin. (Services)/2024

Sri **Abhinav Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pilibhit to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1136 /Admin. (Services)/2024

Dr. **Vivek Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 1137 /Admin. (Services)/2024

Sri **Suryabhan Kumar Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1138 /Admin. (Services)/2024

Smt. **Priyanka Rani**, Additional Civil Judge (Senior Division), Pilibhit to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1139 /Admin. (Services)/2024

Sri **Nadeem Anwar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sri Shailesh Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1140 /Admin. (Services)/2024

Sri **Shailesh Pandey**, Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Aman Kumar Srivastava.

No. 1141 /Admin. (Services)/2024

Sri **Aman Kumar Srivastava**, Special Chief Judicial Magistrate, Meerut to be Civil Judge (Senior Division), Meerut vice Sri Vinod Sharma.

No. 1142 /Admin. (Services)/2024

Sri **Vinod Sharma**, Civil Judge (Senior Division), Meerut to be Judge Small Causes Court, Gorakhpur vice Smt. Twishi Srivastava.

No. 1143 /Admin. (Services)/2024

Smt. **Twishi Srivastava**, Judge Small Causes Court, Gorakhpur to be Chief Judicial Magistrate, Gorakhpur vice Sri Adarsh Srivastava.

No. 1144 /Admin. (Services)/2024

Sri **Adarsh Srivastava**, Chief Judicial Magistrate, Gorakhpur to be Civil Judge (Senior Division), Gorakhpur vice Sri Arun Kumar Yadava.

No. 1145 /Admin. (Services)/2024

Sri **Arun Kumar Yadava**, Civil Judge (Senior Division), Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Smt Sweta Chandra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 1146 /Admin. (Services)/2024

Smt. **Sweta Chandra**, Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur..

No. 1147 /Admin. (Services)/2024

Sri **Satyabir Singh**, Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), Lucknow to be Chief Judicial Magistrate, Azamgarh vice Sri Ashok Kumar Singh-IX.

No. 1148 /Admin. (Services)/2024

Sri **Ashok Kumar Singh-IX**, Chief Judicial Magistrate, Azamgarh to be Judge Small Causes Court, Aligarh vice Sri Shivam Kumar.

No. 1149 /Admin. (Services)/2024

Sri **Shivam Kumar**, Judge Small Causes Court, Aligarh to be Chief Judicial Magistrate, Aligarh vice Sri Sandeep.

No. 1150 /Admin. (Services)/2024

Sri **Sandeep**, Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Basti vice Sri Umesh Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 1151 /Admin. (Services)/2024

Sri **Umesh Yadav**, Additional Chief Judicial Magistrate, Basti to be Additional Chief Judicial Magistrate, Etawah vice Sri Jasveer Singh Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1152 /Admin. (Services)/2024

Sri **Jasveer Singh Yadav**, Additional Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Ghaziabad vice Sri Sudhanshu Shekar Upadhyay.

No. 1153 /Admin. (Services)/2024

Sri **Sudhanshu Shekar Upadhyay**, Chief Judicial Magistrate, Ghazibad to be Judge Small Causes Court, Ayodhya vice Sri Prashant Shukla.

No. 1154 /Admin. (Services)/2024

Sri **Prashant Shukla**, Judge Small Causes Court, Ayodhya to be Civil Judge (Senior Division), Aligarh vice Sushri Nancy Dhunna.

No. 1155 /Admin. (Services)/2024

Sushri **Nancy Dhunna**, Civil Judge (Senior Division), Aligarh to be Additional Chief Judicial Magistrate, Bijnor vice Sri Anshuman Dhunna.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor

No. 1156 /Admin. (Services)/2024

Sri **Anshuman Dhunna**, Additional Chief Judicial Magistrate, Bijnor to be Civil Judge (Senior Division), Bijnor vice Smt. Anisha.

No. 1157 /Admin. (Services)/2024

Smt. **Anisha**, Civil Judge (Senior Division), Bijnor to be Civil Judge (Senior Division), Raebareli vice Smt. Shilpe Rani.

No. 1158 /Admin. (Services)/2024

Smt. **Shilpe Rani**, Civil Judge (Senior Division), Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1159 /Admin. (Services)/2024

Sri **Suresh Kumar Dubey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly vice Sri Ashutosh-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 1160 /Admin. (Services)/2024

Sri **Ashutosh-II**, Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Fatehpur vice Sri Raj Babu.

No. 1161 /Admin. (Services)/2024

Sri **Raj Babu**, Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 1162 /Admin. (Services)/2024

Smt. **Chetna Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Prayagraj to be Civil Judge (Senior Division), Prayagraj vice Sri Mukesh Yadav.

No. 1163 /Admin. (Services)/2024

Sri **Mukesh Yadav**, Civil Judge (Senior Division), Prayagraj to be Chief Judicial Magistrate, Maharajganj vice Sri Saurabh Srivastava-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Maharajganj.

No. 1164 /Admin. (Services)/2024

Sri **Saurabh Srivastava-I**, Chief Judicial Magistrate, Maharajganj to be Judge Small Causes Court, Saharanpur vice Sri Pappu Kumar Singh.

No. 1165 /Admin. (Services)/2024

Sri **Pappu Kumar Singh**, Judge Small Causes Court, Saharanpur to be Civil Judge (Senior Division), Saharanpur vice Sri Amit Kumar-III.

No. 1166 /Admin. (Services)/2024

Sri **Amit Kumar-III**, Civil Judge (Senior Division), Saharanpur to be Civil Judge (Senior Division), Sonbhadra vice Sri Vineeta Singh-I.

No. 1167 /Admin. (Services)/2024

Sri **Vineeta Singh-I**, Civil Judge (Senior Division), Sonbhadra to be Special Chief Judicial Magistrate, Agra vice Sushri Mukta Tyagi.

No. 1168 /Admin. (Services)/2024

Sushri **Mukta Tyagi**, Special Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Sultanpur vice Smt. Siddiqui Saima Jarrar Alam.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 1169 /Admin. (Services)/2024

Smt. **Siddiqui Saima Jarrar Alam**, Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 1170 /Admin. (Services)/2024

Sri **Sumit Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1171 /Admin. (Services)/2024

Sri **Arun Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge (Senior Division), Siddharth Nagar.

No. 1172 /Admin. (Services)/2024

Sri **Mohd. Sajid-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Prayagraj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Fatehpur.

No. 1173 /Admin. (Services)/2024

Sri **Mahendra Singh Paswan**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ayodhya.

No. 1174 /Admin. (Services)/2024

Smt. **Pallavi Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ayodhya to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 1175 /Admin. (Services)/2024

Smt. **Anjum Saifi**, Additional Civil Judge (Senior Division), Mirzapur to be Civil Judge (Senior Division) (Fast Track Court), Mirzapur vice Smt. Geerika Singh.

No. 1176 /Admin. (Services)/2024

Smt. **Geetika Singh**, Civil Judge (Senior Division) (Fast Track Court), Mirzapur to be Civil Judge (Senior Division) (Fast Track Court), Ayodhya vice Sri Atul Pal.

No. 1177 /Admin. (Services)/2024

Sri **Atul Pal**, Civil Judge (Senior Division) (Fast Track Court), Ayodhya to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ayodhya.

No. 1178 /Admin. (Services)/2024

Smt. **Anita Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 1179 /Admin. (Services)/2024

Smt. **Neha Banaudhia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar to be Civil Judge (Senior Division), Ghaziabad vice Sri Shubham Verma.

No. 1180 /Admin. (Services)/2024

Sri **Shubham Verma**, Civil Judge (Senior Division), Ghaziabad to be Civil Judge (Senior Division), Sultanpur vice Sri Yogesh Kumar Yadav.

No. 1181 /Admin. (Services)/2024

Sri **Yogesh Kumar Yadav**, Civil Judge (Senior Division), Sultanpur to be Civil Judge (Senior Division), Lakhimpur Kheri vice Sri Nitin Kumar.

No. 1182 /Admin. (Services)/2024

Sri **Nitin Kumar**, Civil Judge (Senior Division), Lakhimpur Kheri to be Civil Judge (Senior Division), Mathura vice Sushri Ruchi Tiwari.

No. 1183 /Admin. (Services)/2024

Sushri **Ruchi Tiwari**, Civil Judge (Senior Division), Mathura to be Civil Judge (Senior Division), Barabanki vice Sri Abhishek Tripathi-I

No. 1184 /Admin. (Services)/2024

Sri **Abhishek Tripathi-I**, Civil Judge (Senior Division), Barabanki to be Civil Judge (Senior Division), Hamirpur vice Sushri Seema Kumari.

No. 1185 /Admin. (Services)/2024

Sushri **Seema Kumari**, Civil Judge (Senior Division), Hamirpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1186 /Admin. (Services)/2024

Sri **Arjun**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 1187 /Admin. (Services)/2024

Sri **Ranvijay Singh**, Additional Chief Judicial Magistrate (Northern Railway), Lucknow to be Civil Judge (Senior Division), Ramabai Nagar vice Sri Mohammad Tauseef Raza.

No. 1188 /Admin. (Services)/2024

Sri **Mohammad Tauseef Raza**, Civil Judge (Senior Division), Ramabai Nagar to be Chief Judicial Magistrate, Budaun vice Sri Mohd. Sajid-I.

No. 1189 /Admin. (Services)/2024

Sri **Mohd. Sajid-I**, Chief Judicial Magistrate, Budaun to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1190 /Admin. (Services)/2024

Smt. **Chetna Tyagi**, Additional Civil Judge (Senior Division), Sant Kabir Nagar to be Civil Judge (Senior Division), Sant Kabir Nagar vice Smt. Shweta Srivastava-II.

No. 1191 /Admin. (Services)/2024

Smt. **Shweta Srivastava-II**, Civil Judge (Senior Division), Sant Kabir Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1192 /Admin. (Services)/2024

Sri **Devendra Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 1193 /Admin. (Services)/2024

Sri **Alok Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1194 /Admin. (Services)/2024

Sri **Ambrish Kumar Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Rampur vice Shobit Bansal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 1195 /Admin. (Services)/2024

Sri **Shobit Bansal**, Additional Chief Judicial Magistrate, Rampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 1196 /Admin. (Services)/2024

Smt. **Anchal Kasana**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Civil Judge (Senior Division), Shamli at Kairana vice Smt. Partibha.

No. 1197 /Admin. (Services)/2024

Smt. **Partibha**, Civil Judge (Senior Division), Shami at Kairana to be Chief Judicial Magistrate, Shamli at Kairana vice Sushri Pratibha-I.

No. 1198 /Admin. (Services)/2024

Sushri **Pratibha-I**, Chief Judicial Magistrate, Shamli at Kairana to be Additional Chief Judicial Magistrate, Shahjahanpur vice Sri Mohammad Zulqarnain Alam.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

No. 1199 /Admin. (Services)/2024

Sri **Mohammad Zulqarnain Alam**, Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Chief Judicial Magistrate, Bulandshahar vice Sushri Yogesh Shiva.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 1200 /Admin. (Services)/2024

Sushri Yogesh Shiva, Additional Chief Judicial Magistrate, Bulandshahar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 1201 /Admin. (Services)/2024

Sri Kshitish Pandey, Civil Judge (Senior Division), Kadipur, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1202 /Admin. (Services)/2024

Sri Khan Zishan Masood, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Kasganj vice Sushri Nitisha Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 1203 /Admin. (Services)/2024

Sushri Nitisha Singh, Additional Chief Judicial Magistrate, Kasganj to be Additional Chief Judicial Magistrate, Hamirpur vice Smt. Vandana Agarwal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 1204 /Admin. (Services)/2024

Smt. Vandana Agarwal, Additional Chief Judicial Magistrate, Hamirpur to be Additional Civil Judge (Senior Division), Hamirpur in the newly created court, created vide G.O. No.10/2016/870/Saat-Nyay-2-2016- 85G/2012 dated 06.07.2016.

No. 1205 /Admin. (Services)/2024

Sri Akash Verma, Additional Chief Judicial Magistrate (Northern Railway), Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1206 /Admin. (Services)/2024

Smt. Rashmi Chand, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Azamgarh vice Sri Devendra Pratap Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh

No. 1207 /Admin. (Services)/2024

Sri **Devendra Pratap Singh**, Additional Chief Judicial Magistrate, Azamgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

BY ORDER OF THE HON'BLE COURT,

sd/-
(RAJEEV BHARTI)
REGISTRAR GENERAL

No. 210/Admin. (Services)/2024 Dated: Allahabad : April 13, 2024

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow (Through E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges . (Through E-mail).

The officers mentioned above shall handover charge of their present posts on **15th April, 2024** in the afternoon and they shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

9. In the context of couple cases wherein both wife and husband are judicial officers and are under joint transfer, they shall be due for transfer on completion of normal tenure. In case wherein a judicial officer, is joining his spouse at the latter's station, both the officers shall be due for transfer on completion of tenure of the latter along with whom she/he is joining.
10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Through E-mail).
13. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad (Through E-mail).
14. The Registrar (Judicial) (Inspection), High Court, Allahabad (Through E-mail).
15. The Registrar (Judicial) (Budget), High Court, Allahabad (Through E-mail).
16. The Joint Registrar (Judicial) (Computer), High Court, Allahabad (Through E-mail).
17. The Deputy Registrar (Admin Miscellaneous- 2), High Court, Allahabad (Through E-mail).
18. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts created vide G.O. No. 10/2016/870/ Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
19. The Assistant Registrar (Admin. A-3), Section, High Court, Allahabad (Through E-mail).
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. Private Secretaries to Hon'ble the Administrative Judges with the request to place this notification before His/Her Lordship's for kind perusal. (Through E-mail).

BY ORDER OF THE HON'BLE COURT

sd/-

**(ARUN KUMAR TIWARI)
ASSISTANT REGISTRAR (SERVICES)**